

(d) and (e) Public sector banks formulate schemes on their own and also participate in the schemes sponsored by the Government like Special Food-grains Production Programme, West-land Development, Forest Plantation Lift Irrigation schemes etc. by meeting the credit needs of the farmers

[English]

Foreign Tours by Officers

454 SHRI HARI KEWAI PRA-SAD Will the Minister of FINANCE be pleased to state

(a) whether the Government have imposed a ban on the foreign tours of Government officers and the officers of Public Sector Undertakings on Government expenses,

(b) if so, the number of Government officers and the officers of Public Sector Undertakings who went on foreign tours on Government expense during the last six months and the reasons necessitating their visits and

(c) the achievements made by them during their foreign visits ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHI)

(a) Yes, Sir

Government have imposed a ban on foreign tours of Government officers with certain exceptions which, inter-alia, include tours for commercial, aid or foreign policy negotiations. The Department of Public Enterprises have also been asked to take similar action

in respect of all Public Sector Undertakings

(b) and (c) The information is being collected and will be laid on the Table of the House as soon as possible

[Translation]

Review of Functioning of Officers Responsible for Checking Smuggling of Gold

455 SHRI HARI KEWAI PRA-SAD Will the Minister of FINANCE be pleased to state

(a) whether the Government have reviewed the functioning of officers responsible to check the smuggling of gold

(b) whether any erring officers or employees responsible for checking smuggling of gold have been arrested in this connection, and

(c) if so, the names and designations of such officers and the action taken so far against them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMLISHWAR THAKUR)

(a) to (c) Information is being collected and will be laid on the table of the House.

[English]

Outstanding Excise Duty

456 SHRI SANAT KUMAR BANDAI Will the Minister of FINANCE be pleased to state

(a) the amount of Central Excise Duty over Rs one crore and above

outstanding against the various Industrial Houses, Companies etc. as on 1 April, 1991; and

(b) the effective steps being taken to recover the same in view of the present critical financial position?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI REMESHWAR THAKUR) :

(a) Rs. 748.45 crores approximately (based on confirmed demands of Rs. one crore in each Central Excise Collectorate).

(b) Appropriate administrative, legal and other measures as are considered necessary continue to be taken.

Income Tax Outstanding Against Film Stars

457. **SHRI SANAT KUMAR MANDAL :** Will the Minister of FINANCE be pleased to state :

(a) the amount of Income-tax outstanding against the Bombay and Madras-based film stars as on 1 April, 1991; and

(b) the measures being taken to enforce recovery of the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) Information available in the Central Board of Direct Taxes is regarding only such film stars who owe income-tax of more than Rs. one lakh each. The number of such Bombay and Madras-based film stars is 69 as on 1-4-91 and the total income tax due from them on that date was Rs. 8.24 crores.

(b) A large part of the demand had either not fallen due for payment as on 1-4-91 or is disputed in appeals etc. In some cases, the courts, the Settlement Commission or the departmental authorities have either stayed the recovery or allowed payment to be made in instalments. Action taken in other cases includes levy of penalty for non-payment, attachment of defaulter's bank accounts, debts etc. and reference of the matter to the Tax Recovery Officer which enables him, inter-alia, to attach and sell the assets of defaulter. Administratively, the recovery of demands is periodically monitored at various levels depending on the amount in arrears. Steps are also taken for expeditious disposal of appeals.

Modernisation of Ishapore Rifle Factory, Calcutta

458. **SHRI SANAT KUMAR MANDAL :** Will the Minister of DEFENCE be pleased to state:

(a) whether any plan has been chalked out to modernise the Ishapore Rifle Factory, Calcutta and undertake the manufacture of present day most up-to-date weaponry, guns and rifles;

(b) if so, the broad features thereof and estimated capital outlay involved; and

(c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) Yes, Sir.

(b) A project for creation of new capacities for manufacture of new Small Weapons system has been undertaken. Another project for augmentation of existing capacities has also been